(b) the information on the amount allocated for SCSP and the amount that remained unspent during 2006-07 and 2010-11, State-wise?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK): (a) and (b) Statement 21 of the Expenditure Budget (Vol.I) of the Central Government gives information regarding allocations under schemes of Ministries/Departments that are substantially meant for the welfare of Scheduled Castes and Scheduled Tribes. Copies of 'Statement 21' for the years 2008-09, 2009-10 and 2010-11 are given in Annexure-6 [See Appendix 224 Annexure no. 6]. No other information is available in regard to funds earmarked under Scheduled Caste Sub-Plan (SCSP) during the last

In case of State Budget, a statement showing State-wise:

three years in respect of Central Ministries.

- Annual Plan Outlay and SCSP Outlay during the years 2006-07 to 2010-11, and
- ii SCSP expenditures for the years 2007-08 to 2009-10 and anticipated expenditure for 2010-11, is given in the Annexure-7 (See Appendix 224 Annexure No. 7)

Information in respect of SCSP expenditure incurred by States in 2006-07 is being collected.

## Fake pilot licence

- \*160. SHRI T. M. SELVAGANAPATHI: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that during the last three years more than 60 fake pilot licences have been cleared;
  - (b) if so, the details thereof and the action taken by Government thereon;
- (c) whether it is also a fact that the Directorate General of Civil Aviation (DGCA) had revoked the licences of many pilots; and
  - (d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (d) After detection of a case of a pilot having obtained licence on the basis of fake mark sheet of examination conducted by DGCA, the existing records of pilots examination history of all 1704 Airlines Transport Pilot Licence

(ATPL) holders was scrutinized and six candidates were found not to have passed all the examination papers required for issue of ATPL and obtained licences by submitting fake marksheets. The ATPL licences of six pilots have been placed under suspension. First Information Reports (FIRs) have been registered with the Delhi Police Crime Branch who, in turn, has taken action. Further, the examination history in respect of 6331 Commercial Pilot Licence (CPL) holders was also scrutinized and 11 candidates were found not to have passed the required examination papers. Of these, nine licences were issued which have been suspended and FIR registered with the Delhi Police Crime Branch who has, in turn, taken legal action. CPL was not issued to the remaining 2 candidates and they have been debarred from obtaining CPL till further orders. In all, 19 individuals including pilots, middlemen and DGCA officials have been arrested by police and investigations are going on satisfactorily.

## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

## Construction cost of Kudankulam Nuclear Project

†1086. SHRI SHIVANAND TIWARI:

SHRI RAVI SHANKAR PRASAD:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that total construction cost of Kudankulam Atomic Energy Project has been estimated at Rs. 13,000 crore;
- (b) if not, the actual position and whether more time would be required for completion of this project;
- (c) if so, the total amount of money spent on construction of this project till September, 2011; and
- (d) the names of foreign institutions assisting in construction of this project and the amount of money spent by them respectively on this project?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY):

(a) The approved completion cost of Kudankulam Nuclear Power Project is Rs. 13,171 crore.

(b) The completion cost is now expected to be Rs. 15,824 crore. The project is expected to be completed in 2012-13,

<sup>†</sup>Original notice of the question was received in Hindi.